

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO 2579
ANSWERED ON 4TH AUGUST, 2026

NATIONAL LIVESTOCK MISSION AND DAIRY DEVELOPMENT

2579. **SHRI BHARATSINHJI SHANKARJI DABHI:**
SHRI AMAR SHARADRAO KALE:
SHRI BALABHADRA MAJHI:
SHRI ANUP SANJAY DHOTRE:
SMT. MALA RAJYA LAXMI SHAH:
SHRI KHAGEN MURMU:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI SHIVMANGAL SINGH TOMAR:
SHRI SUNIL KUMAR:
SHRI NABA CHARAN MAJHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the current status of the implementation of the National Livestock Mission (NLM) and the details of efforts being made by the Government to enhance milk production and productivity, State and district-wise including Maharashtra, Lok Sabha Constituency Nabarangpur in Odisha, Lok Sabha Constituency Valmiki Nagar in Bihar and Akola district in Maharashtra;
- (b) the details of the progress made so far under the breed improvement, fodder development and animal health programmes during the last five years, State/district-wise including Maharashtra and Akola district in Maharashtra and Nabarangpur district in Odisha;
- (c) the details of financial assistance provided by the Union Government to States for livestock and dairy development and the number of projects sanctioned during the last three years, State-wise including Maharashtra and Lok Sabha Constituency Jalgaon and Akola district in Maharashtra and Lok Sabha Constituency Nabarangpur in Odisha;
- (d) the details of steps taken by the Government to promote dairy activities, enhance farmer's income through dairying livestock development, generate employment, dairy livestock and value addition and to achieve self-reliance in milk and livestock products, State and district-wise including Lok Sabha Constituency Nabarangpur and Akola district in Maharashtra;
- (e) whether the Government has any proposals to undertake further initiatives to achieve self-sufficiency in milk and livestock products and strengthen the livestock sector, if so, the details thereof, State-wise including Maharashtra and Lok Sabha Constituency Jalgaon and Akola district;
- (f) whether the Government has taken any measures to strengthen dairy infrastructure, livestock disease control, artificial insemination and scientific livestock management, if so, the details thereof, State-wise including Lok Sabha Constituency Jalgaon;

(g) whether the Government has any proposals to strengthen livestock and dairy development infrastructure, if so, the details thereof, State-wise including Maharashtra, particularly in Lok Sabha Constituency Jalgaon;

(h) the assessment and impact of the NLM on milk productivity, rural employment and income enhancement of livestock farmers; and

(i) whether the Government has any proposal to strengthen livestock and dairy development infrastructure in Maharashtra particularly in Lok Sabha Constituency Jalgaon, if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a and b) The National Livestock Mission (NLM) is under implementation in the country. In order to supplement the efforts of the States and Union Territories, the Department of Animal Husbandry and Dairying (DAHD), Government of India is implementing Rashtriya Gokul Mission (RGM) for enhancement of milk production and productivity for cattle and buffalo through Nation-wide Artificial Insemination Programme (NAIP), In-Vitro Fertilization (IVF), sex-sorted semen technology, strengthening of semen station in the country including all the districts of Maharashtra, Odisha and Bihar.

RGM scheme is implemented for breed improvement for cattle and buffalo. NLM scheme focuses on breed development of sheep, goat, pig, camel, donkey and horses and fodder production. Livestock Health and Disease Control Programme (LHDCP) is implemented for disease control. The progress made under RGM, LHDCP and NLM during last five years is as under:

Rashtriya Gokul Mission:

(i) 17.27 crore Artificial Insemination have been performed covering 10.51 crore animals and 5.98 crore farmers benefitted across the country under NAIP programme. Number of Artificial Insemination conducted in Maharashtra, Odisha and Bihar including Lok Sabha constituency Nabarangpur, Odisha, Lok Sabha constituency Valmiki Nagar, Bihar and Akola District in Maharashtra is at **Annexure- I**. 47687 Multi-Purpose Artificial Insemination Technicians in Rural India (MAITRI's) have been trained and inducted in the country under the Scheme. The State-wise district-wise details of establishment of MAITRIs, including Lok Sabha Constituency Nabarangpur in Odisha, Lok Sabha Constituency Valmiki Nagar in Bihar and Akola district in Maharashtra given under **Annexure- I**.

(ii) Assistance have been provided for establishment of 24 IVF laboratories including 3 labs in Maharashtra and 2 in Bihar State for promotion of indigenous breeds in the country. From these labs 29283 viable embryos have been produced, 17424 embryos transferred and 2748 calves born.

(iii) Accelerated Breed Improvement programme using IVF technology is initiated to deliver technology at farmers' doorstep. Incentive at rate Rs 5000/- assured pregnancy is made available to farmers under the component. Under the programme so far 7959 embryos transferred, 1666 pregnancies established and 1223 calves born under the programme including 1142 females.

(iv) 1.41 crore sex-sorted semen doses have been produced using high genetic merit bulls, including bulls from indigenous breeds. 9.71 lakh Artificial Insemination have been performed using sex sorted semen and 7.82 lakh farmers benefitted as per data available on Bharat Pashudhan.

(v) 48 semen stations have been sanctioned including 4 semen stations in Maharashtra (Rahuri, Nagpur, Aurangabad & Pune) and one in Bihar (Purnea).

(vi) 28 heifer rearing centers have been sanctioned in the country, including Munger and Dumroan centre in Bihar and one at Kolhapur with capacity of 500 Heifers in Maharashtra.

National Livestock Mission:

(i) Five regional semen stations for sheep and goat have been approved in the State of West Bengal, Andhra Pradesh, Jammu and Kashmir, Assam and Rajasthan. Six goat semen banks for goat have also been approved for the state of Jammu and Kashmir, Meghalaya, West Bengal, Assam, Himachal Pradesh and Rajasthan. 6,405 cattle and buffalo Artificial Insemination (AI) centers have been upgraded to provide AI services for goat in the State/UT of Jammu and Kashmir, Chhattisgarh, West Bengal, Rajasthan, Himachal Pradesh and Meghalaya. Nine pig semen collection and processing laboratories have been approved in the State of Sikkim, Meghalaya, Arunachal Pradesh, Manipur, Mizoram, Assam and Tamil Nadu.

(ii) 4084 breed multiplication farms for poultry, sheep, goat, pig, camel, horse and donkey have been approved.

(iii) 1.61 lakh metric ton of quality fodder seed has been produced so far.

(iv) 204 silage and TMR making units have been approved under NLM-Entrepreneurship Development Program (NLM-EDP) with expected capacity of 7.20 lakh metric ton per annum.

(vi) three numbers of fodder seed processing and grading units have been approved with 7000 Metric ton per annum processing capacity.

Livestock Health and Disease Control Program:

Name of component	Total
Foot and Mouth Disease(FMD) Control Programme (Vaccination in lakh doses)	10801.76
Brucellosis Control Programme (Vaccination of eligible female calves in lakh doses)	296.74
Peste des Petits Ruminants(PPR)-Control Programme (Vaccination in lakh doses)	1561.82
Classical Swine Fever Control Programme (CSF-CP) (Vaccination of pigs in NE States in lakh doses)	38.16
Assistant to State for Control of Animal Disease (ASCAD) (Vaccination in lakh doses)	1850.57
Mobile Veterinary Unit Operational (No. of MVU)	4019

In Jalgaon district: FMD vaccination 38 Lakhs, Brucellosis vaccination 0.69 Lakhs, CSF vaccination 0.14 Lakhs and PPR: 10.82 Lakhs.

(c) Financial assistance is provided to the State Government. Details of financial assistance provided to States/UTs under RGM, NLM, National Programme for Dairy Development (NPDD) and LHDCP are at **Annexure II**. No. of projects sanctioned under NPDD, Animal Husbandry Infrastructure Development Fund(AHIDF) and NLM -EDP state-wise is at **Annexure III**.

(d) to (i) Department of Animal Husbandry and Dairying (DAHD) is implementing National Programme for Dairy Development (NPDD) scheme across the country since 2014-15. NPDD scheme is being implemented with the following two components:

Component A of NPDD focuses on creating and strengthening infrastructure for quality milk testing, primary milk procurement and chilling facilities across the country. It also supports the development of milk processing and value addition infrastructure in the Hilly Areas, North Eastern Region (NER) and Union Territories (UTs). This component is being implemented across the country.

Component B of the NPDD scheme, “Dairying through Cooperatives,” aims to increase sale of milk and dairy products by increasing farmer’s access to organized market, upgrading dairy processing facilities and marketing infrastructure. This component is being implemented in nine States. Maharashtra and Odisha are not covered under Component B of NPDD scheme

Details of financial assistance provided by the Union Government to States and number of projects sanctioned during the last three years under NPDD scheme is at **Annexure-II & III**.

Further, the Department of Animal Husbandry and Dairying is implementing Animal Husbandry Infrastructure Development Fund (AHIDF) to incentivize the dairy processing and value addition infrastructure, meat processing and value addition, animal feed plant, Technology assisted breed multiplication farm, veterinary drugs and vaccine infrastructure, waste to wealth (agri-waste) and primary wool processing infrastructure. Under the scheme 3% interest subvention is provided on the term loan for eight years to Individual, FPO, MSME, Private Companies, Dairy Cooperatives and Section 8. The State-wise sanctioned dairy projects are at **Annexure - III**

The Government of Maharashtra proposes to strengthen livestock and dairy development infrastructure through the Mukhyamantri Gramin Pashudhan Udyojakta Yojana, in the State of Maharashtra, including Lok Sabha Constituency Jalgaon.

The Government of India has taken various initiative for strengthening dairy infrastructure, livestock disease control, artificial insemination and scientific livestock management in the country including all Lok Sabha constituency of Maharashtra through implementation of the following schemes:

- (i) National Programme for Dairy Development and Animal Husbandry Infrastructure Development Fund for strengthening dairy infrastructure.
- (ii) Livestock Health and Disease Control Programme for prevention and control diseases in livestock
- (iii) Rashtriya Gokul Mission for breed development of cattle and buffalo through Artificial Insemination and scientific livestock management.

(iv) National Livestock Mission for breed development and scientific management of small ruminant, camel, horse, donkey and pig.

The NITI Aayog has conducted detailed review of the NLM scheme including the EDP component. The evaluation confirms that NLM has enabled progress in breed development, feed and fodder security, capacity building, and entrepreneurship promotion. Majority of beneficiaries reported improved livestock productivity, increased income, reduced input costs, and stronger linkages with veterinary and extension services.

Annexure-I
Lok Sabha unstarred Question No. 2579
Answered on 04.08.2026
Shri Bharatsinhji Shankarji Dabhi
and others

The State-wise details of implementation of RGM in Odisha, Bihar and Maharashtra

State	Implementation of Nationwide Artificial Insemination Programme			Establishment of MAITRIs
	No. of Artificial Insemination Performed	Animal Covered	Farmers Benefited	
Odisha	7541385	5336851	3203775	1500
Bihar	6487060	4480677	2916361	5433
Maharashtra	9922984	6870636	4070347	2020

The district-wise details of implementation of RGM in Lok Sabha Constituency Nabarangpur in Odisha, Lok Sabha Constituency Valmiki Nagar in Bihar and Lok Sabha Constituency Jalgaon and Aloka district in Maharashtra.

Districts	Implementation of Nationwide Artificial Insemination Programme			Establishment of MAITRIs
	No. of Artificial Insemination Performed	Animal Covered	Farmers Benefited	
Nabarangpur, Odisha	109845	142687	75830	7
Bettiah/Pashchim Champaran, Bihar	104650	150989	81045	94
Jalgaon, Maharashtra	250958	352865	147532	60
Akola, Maharashtra	84220	126746	59725	43

Lok Sabha unstarred Question No. 2579

Answered on 04.08.2026

Shri Bharatsinhji Shankarji Dabhi
and others

Fund Released under Rashtriya Gokul Mission (RGM) during the last 3 years (Rs. in lakh)

Sl. No.	State/UT	2023-24	2024-25	2025-26
1	Andhra Pradesh	3538.38	3184.16	1500.00
2	Arunachal Pradesh	1965.31	0	830.99
3	Assam	723.25	2163.34	1280.99
4	Bihar	0.00	0	3000.00
5	Chhattisgarh	0.00	0	609.69
6	Goa	0.00	0	0.00
7	Gujarat	6542.58	2071.85	7669.24
8	Haryana	0.00	0	885.25
9	Himachal Pradesh	0.00	0	0.00
10	Jammu & Kashmir	0.00	6119.52	1412.50
11	Ladakh	0.00	42	10.53
12	Jharkhand	0.00	1500	1385.35
13	Karnataka	2651.31	0	0.00
14	Kerala	6546.27	3697.74	174.50
15	Madhya Pradesh	4903	0	1000.00
16	Maharashtra	3261.5	1444.56	600.31
17	Manipur	0.00	0	512.15
18	Meghalaya	0.00	0	0.00
19	Mizoram	847.37	0	74.21
20	Nagaland	466.2	0	932.42
21	Orissa	0.00	1671.06	895.54
22	Punjab	0.00	0	697.88
23	Puducherry	0.00	213.41	50
24	Rajasthan	250	0	1970.07
25	Sikkim	1097.87	0	1393.98
26	Tamil Nadu	10996.1	0	1525.72
27	Telangana	3153.13	0	995.18
28	Tripura	0.00	0	975.00
29	Uttar Pradesh	9642.18	0	0.00
30	Uttarakhand	6082	0	576.36
31	West Bengal	6500	0	1294.95

Funds released during last three years under LHDCP (Rs. in Lakhs)

Sl. No.	States	2023-24	2024-25	2025-26
1	A&N Islands	0.00	84.50	13.67
2	Andhra Pradesh	8534.26	7605.85	7595.98
3	Arunachal Pradesh	621.28	654.25	613.07
4	Assam	2299.69	4696.50	5432.95
5	Bihar	266.48	5481.63	6715.82
6	Chandigarh	2.77	7.82	2.37
7	Chhattisgarh	621.51	3488.98	2996.89
8	D&N Haveli and Daman &Diu	0.00	0.00	0.00
9	Delhi	3.76	9.05	5.10
10	Goa	80.15	85.51	21.14
11	Gujarat	1087.97	5243.59	4611.72
12	Haryana	1352.28	2734.67	2543.83
13	Himachal Pradesh	64.75	785.75	1182.25
14	Jammu & Kashmir	1885.42	2036.97	1650.21
15	Jharkhand	0.00	460.00	3021.99
16	Karnataka	7066.94	6157.62	6612.60
17	Kerala (NADRS)	596.51	1224.04	1315.14
18	Ladakh	60.27	245.16	272.14
19	Lakshadweep	0.00	0.00	0.75
20	Madhya Pradesh	4889.02	7613.47	9444.01
21	Maharashtra	7232.82	6464.19	4819.66
22	Manipur	271.32	464.39	949.41
23	Meghalaya	129.49	707.03	421.73
24	Mizoram	262.78	359.15	1865.77
25	Nagaland	115.48	126.51	412.75
26	Odisha	318.10	1240.09	999.12
27	Puducherry	11.48	48.52	55.52
28	Punjab	0.00	397.93	1680.00
29	Rajasthan	635.11	5968.58	8363.26
30	Sikkim	251.07	312.61	374.36
31	Tamil Nadu	644.51	2259.60	4046.90
32	Telangana	0.00	400.00	2422.53
33	Tripura	59.76	573.37	653.96
34	Uttar Pradesh	19259.84	15076.02	15534.67
35	Uttarakhand	1998.68	1957.16	2362.23
36	West Bengal	3639.00	4034.63	4202.21
	Total	64262.50	89005.14	103215.71

Fund released under NLM during the last three years.

Sl.No	State/UT	Release 2023-24	Release 2024-25	Release 2025-26
1	Andhra Pradesh	1260.00	786.50	367.75
2	Bihar	0.00	0.00	100.00
3	Chhattisgarh	75.00	50.00	116.18
5	Gujarat	0.00	100.00	240.00
6	Haryana	407.50	975.00	571.00
7	Himachal Pradesh	0.00	0.00	106.25
9	Jharkhand	64.00	0.00	25.00
10	Karnataka	781.70	725.00	399.50
11	Kerala	0.00	50.00	50.00
12	Madhya Pradesh	350.00	250.00	735.00
13	Maharashtra	65.00	30.00	15.00
14	Odisha	446.25	250.00	250.00
16	Rajasthan	0.00	100.00	100.00
17	Tamilnadu	0.00	150.00	225.00
18	Telengana	0.00	50.00	75.00
19	Uttar Pradesh	100.00	771.00	225.00
20	Uttarakhand	198.48	306.25	550.00
21	West Bengal	0.00	302.00	325.00
22	Arunachal Pradesh	573.70	181.25	337.20
23	Assam	0.00	400.00	374.17
24	Manipur	0.00	170.30	301.25
25	Meghalaya	0.00	0.00	114.00
26	Mizoram	201.99	0.00	657.24
27	Nagaland	50.00	193.90	300.08
28	Sikkim	93.21	0.00	903.40
29	Tripura	183.47	0.00	458.52
30	A & N Islands	0.00	0.00	0.00
31	Jammu & Kashmir	100.00	250.00	910.44
32	Puducherry	0.00	0.00	39.56
33	Ladakh	0	27.5	229.5

Details of funds released under NPDD scheme during last three years (2023-24 to 2025-26)

S. No.	Name of State	Funds released* (Rs. in lakh)
1	Andhra Pradesh	3335.23
2	Arunachal Pradesh	0.00
3	Assam	2507.17
4	Bihar	2463.10
5	Chhattisgarh	384.00
6	Goa	0.00 #
7	Gujarat	4868.05
8	Haryana	0.00
9	Himachal Pradesh	2247.56
10	Jammu & Kashmir	2570.37
11	Jharkhand	636.33
12	Karnataka	7684.47
13	Kerala	2201.20
14	Ladakh	1208.05
15	Madhya Pradesh	5214.90
16	Maharashtra	692.15
17	Manipur	0.00 #
18	Meghalaya	787.92
19	Mizoram	6.98
20	Nagaland	24.24
21	Odisha	706.10
22	Puducherry	595.56
23	Punjab	5305.53
24	Rajasthan	6988.46
25	Sikkim	1844.44
26	Tamil Nadu	9525.07
27	Telangana	727.94
28	Tripura	704.69
29	Uttar Pradesh	756.20
30	Uttarakhand	2118.07
31	West Bengal	0.00

*Includes funds released in ongoing projects sanctioned prior to 2023-24

#Funds not released due to unspent balance under previous projects

Lok Sabha unstarred Question No. 2579

Answered on 04.08.2026

Shri Bharatsinhji Shankarji Dabhi and others

State-wise number of projects sanctioned under NPDD

S. No.	Name of State	No. of projects sanctioned
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	4
4	Bihar	2
5	Chhattisgarh	2
6	Goa	1
7	Gujarat	3
8	Haryana	1
9	Himachal Pradesh	3
10	Jammu & Kashmir	2
11	Jharkhand	2
12	Karnataka	9
13	Kerala	5
14	Ladakh	2
15	Madhya Pradesh	5
16	Maharashtra	2
17	Manipur	1
18	Meghalaya	1
19	Mizoram	1
20	Nagaland	1
21	Odisha	1
22	Puducherry	4
23	Punjab	2
24	Rajasthan	10
25	Sikkim	2
26	Tamil Nadu	4
27	Telangana	2
28	Tripura	2
29	Uttar Pradesh	2
30	Uttarakhand	1
31	West Bengal	0
	Total	77

Number of projects sanctioned and financial assistance under AHIDF

1. Breed improvement Technology and Breed Multiplication farm

State Name	Number of Projects	Project Cost (₹ In Cr.)
Andhra Pradesh	3	12.42
Assam	9	125.76
Bihar	1	30.10
Chhattisgarh	19	962.40
Gujarat	4	257.55
Haryana	3	38.64
Jammu and Kashmir	1	1.01
Jharkhand	4	25.17
Karnataka	22	256.80
Kerala	1	1.34
Madhya Pradesh	5	27.72
Maharashtra	29	472.85
Odisha	6	42.33
Punjab	6	108.56
Rajasthan	5	26.25
Tamil Nadu	17	400.16
Telangana	2	34.78
Uttar Pradesh	8	153.51
Uttarakhand	1	0.80
West Bengal	16	251.31
Grand Total	162	3,229.42

2. Dairy Processing & Value Addition

State Name	Number of Projects	Project Cost (₹ In Cr.)
Andhra Pradesh	16	1,310.45
Assam	2	113.80
Bihar	2	120.61
Delhi	2	125.16
Gujarat	18	3,078.74
Haryana	11	314.30
Himachal Pradesh	1	2.96
Jharkhand	4	115.07
Karnataka	5	192.48
Kerala	1	1.92
Madhya Pradesh	14	490.23
Maharashtra	52	3,340.22
Odisha	4	35.91
Punjab	3	166.51
Rajasthan	13	213.07
Tamil Nadu	13	1,777.02
Telangana	9	896.08
Uttar Pradesh	23	1,403.40
Uttarakhand	1	86.32

West Bengal	8	283.58
Grand Total	202	14,067.85

3. Meat Processing & Value Addition

State Name	Number of Projects	Project Cost (₹ In Cr.)
Andhra Pradesh	4	469.21
Assam	1	50.21
Bihar	1	42.77
Delhi	1	51.00
Haryana	8	372.68
Himachal Pradesh	2	53.60
Karnataka	2	93.61
Kerala	1	7.98
Maharashtra	3	431.26
Odisha	1	38.84
Punjab	7	300.66
Tamil Nadu	6	237.76
Telangana	2	154.43
Uttar Pradesh	1	8.01
West Bengal	1	16.63
Grand Total	41	2,328.65

4. Veterinary Vaccines and Drug Production Facilities

State Name	Number of Projects	Project Cost (₹ In Cr.)
Andhra Pradesh	1	3.87
Gujarat	1	55.05
Haryana	1	36.00
Madhya Pradesh	2	180.69
Maharashtra	1	22.00
Grand Total	6	297.61

State-wise number of project Sanctions under NLM-EDP

State	Total	Project Cost Rs in Cr
Andhra Pradesh	330	272.79
Arunachal Pradesh	83	53.82
Assam	50	32.68
Bihar	2	0.70
Chhattisgarh	29	17.43
Gujarat	13	12.49
Haryana	27	19.06
Himachal Pradesh	21	11.46
Jammu And Kashmir	27	12.23
Jharkhand	2	2.49
Karnataka	1158	815.82
Kerala	26	14.59

Madhya Pradesh	507	377.41
Maharashtra*	438	265.38
Manipur	11	5.17
Mizoram	94	57.44
Nagaland	95	41.66
Odisha	4	3.67
Puducherry	1	0.64
Punjab	24	17.58
Rajasthan	189	107.39
Sikkim	12	7.32
Tamil Nadu	214	142.44
Telangana	513	446.21
Tripura	37	25.75
Uttar Pradesh	285	146.15
Uttarakhand	84	38.77
West Bengal	15	8.25
Total	4291	2,956.79

Projects Sanctioned for Jalgaon and Akola

State	District	No. of Projects Approved	Project Cost (Rs in Cr)
Maharashtra	Jalgaon	6	4.12
Maharashtra	Akola	4	1.91

No projects were approved in the Lok Sabha constituency Nabarangpur, Odisha in the last three years and current year.